

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 969/2016
CA NO.

CC AM


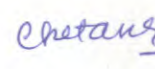

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 14.03.2017

NAME OF THE COMPANY: GE India Export Pvt Ltd

SECTION OF THE COMPANIES ACT: 391 to 394

S. NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	PAWAN SHARMA	ADV DATE	Petitioner	
2	DIVAY RASTOGI	ADVOCATE		
3	SUMIT KOLHAR.	ADVOCATE		
4)	Suhail Dutt	71		
5.	CHETANA KANDPAL	Company Prosecutor	For oc, Delhi	
6	C. BALUANI	Company Prosecutor	For R.D (NR)	

ORDER

Order reserved.

sd/-
(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

sd/-
(R. VARADHARAJAN)
MEMBER (J)